

**IN THE COURT OF SH. AJAY GULATI  
SPECIAL JUDGE (PC ACT), CBI-12,  
ROUSE AVENUE DISTRICT COURTS, NEW DELHI.**

**CC No. 271/2019  
CBI Vs. Sanjeev Kumar & Ors.**

**15.09.2020**

Present:- Sh. Harsh Mohan Singh, Ld. Sr. PP for CBI.

Sh. Kaushik Dey, Ld. Counsel for accused Ms. Abha Kumar and Ms. Kanak Lata.

Accused Sanjeev Kumar and Ms. Abha Kumar are present through video conference.

Proceedings against accused Dr. Maheshwar Kumar already stand abated.

Present proceedings have been taken up through video conference hosted by court Reader Sh. Virender Yadav.

Matter has been listed today for addressing further final arguments.

In terms of the directions given by the Court on the last date, the entire case record has been scanned by the IO, e-copy of which has also been made available to the Court.

Part arguments heard till 12.45 PM. Put up for further arguments today i.e. 15.9.2020 in the second session at 2.30 PM.

**( AJAY GULATI )  
Spl. Judge (PC Act), CBI-12  
RADCC/New Delhi/15.09.2020**

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**2.30 PM**

Present : As above.

Further arguments heard till 4.00 PM. Ld. PP for CBI has concluded his part of arguments.

It needs a highlight that request of Ld. Counsel for accused Abha Sinha and Kanak Lata to leave the proceedings at 3.00 PM was allowed as he had some urgent work. Accused Abha continued with the video conference.

The matter be listed again on **19.9.2020** (the date already fixed) for addressing arguments on behalf of the defense, to be taken up through physical hearing as the day has been scheduled for hearing the matters through physical hearing.

Keeping in view the prevailing situation of Covid-19 and the fact that the appearance of the accused persons has not been permitted before the courts, accused Abha Sinha is advised to move appropriate application through her counsel seeking exemption for her appearance before the Court on 19.9.2020. However, accused Sanjiv Kumar is allowed to come to the court on that day as he is not being represented by any counsel and is conducting the case of his own. The appearance of third accused Ms. Kanak Lata has permanently been exempted.

**( AJAY GULATI )**  
**Spl. Judge (PC Act), CBI-12**  
**RADCC/New Delhi/15.09.2020**